

**CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD**

**OA/020/468/2018
Date of Order : 13-06-2018**

Between :

- 1) Velampudi Varun Sumanth aged about 21 years
S/o Velampudi Pandu Ranga , Occ : Unemployed
R/o D.No. 36-46-4/3/20, Dharani Arcade,
Kancharapalem, Visakhapatnam-530008.
- 2) Padala Siva Ganesh aged about 24 years
S/o Padala Chinna Apparao, Occ : Unemployed
R/o D.No. 13-23-56, Ram Nagar, Yelamanchili,
Visakhapatnam-531055
- 3) Reddi Shiva Ram aged about 20 years
S/o Reddi Sri Ramulu, Occ : Unemployed
R/o D.No. 10-149, Sabbavaram Mandal, Adireddy
Palem, Visakhapatnam-531035
- 4) Padala Sivajee aged about 26 years
S/o Padala Veer Raju, Occ : Unemployed
R/o D.No. 13-8, Ram Nagar, Yelamanchili,
Visakhapatnam-531055
- 5) Neelamsetti Bhargav Kumar aged about 24 years
S/o Neelamsetti Pentayya, Occ : Unemployed
R/o D.No. 2-87, Viyyampeta, Kothavalasa,
Vizianagaram-535183
- 6) Gorle Ramana Babu aged about 23 years
S/o Gorle Chinnam Naidu, Occ : Unemployed
R/o D.No. 19-88, Gorli Vani Colony, Pendurthi Mandalam,
Sujatha Nagar, Visakhapatnam-531173
- 7) Gorli Mallu Naidu aged about 28 years
S/o Gorli Ganga Naidu , Occ : Unemployed
R/o D.No. 1-154, Mallu Naidu Palem ,Sabbavaram Mandal,
Visakhapatnam-531035
- 8) Kosuri Venkata Ravi Shankar aged about 28 years
S/o Kosuri Surya Nageswarao , Occ : Unemployed
R/o D.No. 3-156, Patha Yerravaram , Yelamanchili Mandalam,
Pedapalli, Visakhapatnam-531055
- 9) Malathi Kothali aged about 28 years
D/o K VST Swamy, Occ : Unemployed
R/o D.No. 10-49, Adireddipalem, Sabbavaram,
Visakhapatnam-531035
- 10) Sanyasayya Reddi aged about 28 years

S/o Suri Reddi, Occ: Unemployed
R/o D.No. 10-49, Adireddipalem, Sabbavaram,
Visakhapatnam-531035

11) Beesetti Yashodha Sunil Kumar aged about 25 years
S/o Krishna Rao, Occ : Unemployed
R/o D.No. 58-1-198/1, Srinivasa Nilayam,
New Karasa, Visakhapatnam-530009.Applicants

AND

1. The Union of India, Rep by its Secretary,
Ministry of Defence, South Block,
New Delhi-110011.
2. The Chief of Naval staff,
Integrated Headquarters of
Ministry of Defence (Navy) New Delhi 110011.
3. The Flag-Officer-commanding in chief,
Head quarter Eastern naval Command,
Visakhapatnam.
4. The Chief General manager,
Naval Armament Depot, Indian Navy
NAD post Visakhapatnam 530009. ...Respondents

Counsel for the Applicant: Mrs. Anita Swain
Counsel for the Respondents : Mrs. B.Gayatri Varma

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mrs.Anita Swain, learned counsel appearing for the applicants
and Mrs.B.Gayatri Varma, learned Standing Counsel for the Respondents.
MA No.287/2018 seeking permission to join together is allowed.

2. It is submitted by the learned counsel appearing for the applicants that
the applications as required under the notification have been forwarded by
ordinary post and the applicants have not received the Hall Tickets so far

whereas so many other candidates were issued with Hall Tickets. Therefore there shall be a direction to the Respondents to issue Hall Tickets / call letters to the applicants to appear in the examination which is scheduled to be held on 17.06.2018 or any other subsequent date.

3. In view of the above said direction, nothing survives in the OA for further adjudication. Accordingly the Original Application and MA No.331/2018 are disposed of with no order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 13th June, 2018.
Dictated in Open Court.

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